

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 2107
TO BE ANSWERED ON 10.03.2016

IMPLEMENTATION OF PROJECTS THROUGH NCEF

2107. SHRIMATI RITA TARAI:

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the details of total corpus available in the National Clean Energy Fund(NCEF)
- (b) whether the Government proposes to use this corpus for funding of renewable energy projects, if so, the details thereof;
- (c) whether the Government proposes to subsidize loans to renewable energy projects, if so, the details thereof;
- (d) the status of sanctioning of funds required for promotion of Renewable energy to Odisha for implementation of storage hydro power plants by Odisha Hydro Power Corporation Limited; and
- (e) whether the Government has any proposal to provide funds to the state from NCEF in view of their contribution to the said fund and if so, the details thereof?

ANSWER

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): The details as received from Ministry of Finance (MoF) and available in the Ministry of New & Renewable Energy (MNRE) is given at Annexure I

(c): No, Madam.

(d): Nil.

(e): Project consideration/ fund allocation depend on proposals from states and their meeting the guidelines issued by the MoF for financing under the NCEF.

Annexure

Annexure referred to in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 2107 to be answered on 10.03.2016

Year	Coal cess Collected (Rs in Crores)	Amount transferred to NCEF(Rs. In Crores)	Amount Given to MNRE (Rs. In crores)
2010-11	1,066.46	0.00	0
2011-12	2,579.55	1066.46	162
2012-13	3053.19	1500.00	150.69
2013-14	3471.98	1650.00	1314.16
2014-15	6217.63	4700.00	1688
2015-16	13118.04	4700	4000
Total		13616.46	